

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : ANU SIVARAMAN

DATE OF APPOINTMENT : 10.4.2015


DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
½ share with spouse is 3.64 ares of land Edappally South Village	½ share with spouse in Residential House situated therein	Total Rs. 4,50,000/-	160 gms approximate	ONE	National Savings Recurring Deposit ONE
1/3 rd share in 6 cents of land, Cochin Corporation	Ground floor of building situated therein	NIL	NIL	NIL	NIL
8.093 hectares plantation in Malappuram District.	NIL	NIL	NIL	NIL	NIL

LIABILITIES

Particulars:- Housing loan from State Bank of Mysore, Ernakulam Branch.


Anu Sivaraman,
Judge
High Court of Kerala
Ernakulam

Date:20.5.2015

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES
(At a glance)

NAME OF THE JUDGE : ANU SIVARAMAN
NAME OF THE SPOUSE : C.MURALIDHARAN

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
½ share with spouse in 3.64 ares.	½ share with spouse in residential house	S.B. Rs.35,000/-	NIL	NIL	NIL
½ share in 4.674 cents of land in Cochin Corporation	½ share in commercial building situated therein.	NIL	NIL	NIL	NIL

LIABILITIES

Particulars:-

- Co-obligant with spouse in Housing Loan from State Bank of Mysore, Ernakulam**
Outstanding Rs. 13,27,545/-


Anu Sivaraman,
Judge
High Court of Kerala
Ernakulam

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : ANU SIVARAMAN
NAME OF THE DEPENDENT CHILD/CHILDREN : KRISHNA MURALIDHARAN

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	5 LAKHS F.D.+ S.B.	20 Sovereigns	NIL	NIL

LIABILITIES

NIL

Particulars:-


Anu Sivaraman,
Judge
High Court of Kerala
Ernakulam

Note:- Further details available with the Hon'ble Chief Justice